

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

MISCELLANEOUS APPLICATION NO.170/00053/2018

IN

ORIGINAL APPLICATION NO.170/00187/2016

DATED THIS THE 05<sup>TH</sup> DAY OF FEBRUARY, 2018

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)**

1. Union of India

Rep by the Secretary

Ministry of Railways

Railway Board

New Delhi

2. The General Manager,

South Western Railway,

Hubli.

3. The Senior Divisional Personnel Officer

Mysore Division

South Western Railway,

Mysore.

.....Applicants in MA/Respondents in OA

(By Shri J. Bhaskar Reddy, Railway Standing Counsel)

Vs.

M.S. Sharma

Station Master

Mysore Division

Southern West Railway

....Respondent in MA/Applicant in OA

(By Advocate M/s Ratio Legis)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

Heard MA No. 170/00053/2018 for extension of time to comply with the

order dated 21.07.2017 in OA No. 170/00187/2016. Time extended to one more month.

2. MA is allowed to this extent. No order as to costs.

(PRASANNA KUMAR PRADHAN)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

**Annexures referred to by the applicants in MA No. 170/00053/2018**

**Annexure-R10:** Copy of Central Administrative Tribunal, Bangalore Bench order dated 21.07.2017 in OA No. 170/00187/2016.

**Annexure- R11:** Copy of order of Hon'ble High Court of Karnataka, Bengaluru in Writ Petition No. 47005/2017 dated 08.01.2018.

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